

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

28/01/2019

O.A./260/70/2019

PRANTI RANJAN MISHRA

M.A./260/54/2019

-V/S-

FOR DELAY PETITION, FOR

D/O POST

INTERIM PRAYER

ITEM NO:22

FOR APPLICANTS(S) Adv. : Mr. S.K. Jena

FOR RESPONDENTS(S) Adv.: Mr. C.M. Singh

Notes of The Registry	Order of The Tribunal
	Heard Learned Counsel for the applicant and Learned Counsel for the respondents.
	Ld. Counsel for the respondents submitted that the O.A. suffers from question of limitation.
	Ld. Counsel for the Applicant submitted that applicant is working as DPM and posted at Phulbani. As he is physically handicapped, he is unable to match the climatic condition and his health is deteriorating day by day, for which he has filed a representation for transfer from Phulbani to any other place of Berhampur or nearly Berhampur District Ganjam. Ld. Counsel for the Respondents submits that the representation submitted by the applicant does not have any date and seems to be an order one.
	In view of the above submissions, the applicant is at liberty to file a fresh representation before the authorities for consideration of his transfer to Berhampur as per the policy of the Government and if such a representation is submitted to the Respondent No. 2/competent authority within 10 days from the date of receipt of a copy of this order, then the Respondent No.2/competent authority shall consider the said representation filed by the applicant and dispose of the same as per provision of law by passing a speaking and reasoned order, copy of which shall be communicated to the

applicant within two months from the date of receipt of the above representation.

It is made clear that we have not expressed any opinion on the merit of this case while passing this order.

The O.A. is disposed of accordingly. No costs.

Copy of this order along with paper books be sent to Respondent No.2/competent authority within 10 days by speed post at the cost of the applicant for which Ld. Counsel for the applicant has agreed to deposit the postal requisites by 13.02.2019.

(SWARUP KUMAR MISHRA) MEMBER (J)	(GOKUL CHANDRA PATI) MEMBER (A)
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